

Filing No. BA/8584/2020

Md. Firoz Vs The State of Jharkhand

Advocate's Name- Syed Shish Alam

Defects:-

9. (i) Either S.T. No. may be given or pending court may be corrected at para 1 and prayer para.
- (ii) Signature of advocate is missing at prayer para.
- (iii) Rejection order late may be corrected at para 17.
- (iv) M.C.A. no. may be stated at para 17.
- (v) Duly certified typed copy of pages nos.-12 to 25, 27 and 28 may be given.
- (vi) Representation of petitioner through natural guardian may be stated at page no. 1. and vak on behalf of natural guardian may be given.